SLP(C)No. 18378-18379 OF 1999

ITEM No.6 Court No. 8 SECTION XVII

A/N MATTER

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18378-18379/1999

(From the judgement and order dated 05/08/1999 in RP 947-48/96 of The NATIONAL CONSUMERS DISPUTES REDDRESSAL COMMISSION, NEW DELHI)

M/S KERALA AGRO MACHINERY CORP.LTD. Petitioner (s)

VERSUS

BIJOY KUMAR ROY & ORS Respondent (s)

(With Appln(s). for c/delay in filing counter affidavit and with prayer for interim relief)

Date : 23/07/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA

HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Mr. C.N. Sree Kumar,Adv.

For Respondent (s)

Mr. Somnath Mukherjee,Adv.

UPON hearing counsel the Court made the following

O R D E R

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.SP2

Delay condoned in filing counter affidavit and rejoinder affidavit.

List the matters for final disposal on a Non-miscellaneous day after six months.

.SP1

Sarita (V.P. Tyagi) @@

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Court Master@@

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